

C. A. T. Bench, JAIPUR

Date of Order	Orders
12.11.93 Recd Com 30/11	None present for the petitioner Mr. U. D. Sharma - Counsel for the respondent. The applicant has submitted that he is returning on 31.12.93 and his case may be disposed of earlier and the date of hearing fixed on 14.1.94 may be postponed. The prayer is accepted. The O.A. may be listed for hearing on 22.11.93. The M.P. stands disposed of accordingly. (O.P. Sharma) M (A) (D.L. Mehta) V.C.
Subscribed 22/11/93 C.A.T. Bench	Subscribed 22/11/93 C.A.T. Bench